NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/08	TP 09/16	Hearing	397- 398	M. Leela & 4 Ors. Vs. T.R. Mills Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R.DHAYALAN For R. Vidhya Shankar 09943334623	Counsel 188 -	Qy
2.	R.OM KUMAR 9986067862	Coursel for hapordules 1,2389 to 12	M.
3	R.U. Bwch. 9448844534. Fertlolle & +60119.	commeter R-14567, R-56,7	sands'

P.T.O.

Counsel for petitioner is present. Counsels for all respondents, except R-8 are present. Heard counsel for Respondents No. 5,6 and 7 in part. For continuation list it on 10.04.2017.

Counsel for R- 5,6 and 7 has filed a memo to receive additional documents. For objections, if any on the memo to receive additional documents, list it on 10.04.2017.

MEMBER (J)

MEMBER (T)